

are finished leather, leather goods. The other products exported from Kanpur include cane and moaj articles, chemicals, apparels, electronics and textiles, light engg products like diesel engines, pumps, fasteners, agricultural implements etc

(b) The share of leather and leather goods in exports from Kanpur is estimated to be around 70 per cent. The major exports consist of harness and saddlery items

(c) No, Sir

(d) Does not arise

(e) Initiative for setting-up industrial units rests with the private entrepreneurs

[English]

Trade Negotiation At Geneva

8334 SHRI YADVENDRA DATT Will the Minister of COMMERCE be pleased to state

(a) the steps Government propose to take to safeguard the interest of the country in the Uruguay round of multilateral trade negotiations at Geneva under the auspices of the General Agreement on Tariffs and Trade and

(b) how Government propose to counter the industrialised countries pressure with regard to areas of Trade Related Intellectual Property Rights (TRIPs) and Trade Related Investment Measures and Services?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) (a) and (b) India has adopted a multi-pronged strategy in the context of the Uruguay Round of Multilateral Trade Negotiations in order to safeguard its interests. India has been participating actively in the negotiations in order to seek improved market access for its ex-

ports and to check unilateral and arbitrary action through strengthened multilateral rules and disciplines to govern international trade. A number of oral and written submissions have been made in the Negotiating Groups stating our views clearly and cogently, based on sound economic arguments and reasoning, keeping in mind our situation as a developing country. We have also made a number of specific proposals which reflect our interests and concerns. In addition, India has been coordinating its position actively with other like-minded developing countries to enlarge support in these negotiations and we have made joint submissions on a number of issues. In this connection India also recently hosted a meeting of 18 developing countries participating in the Uruguay Round at New Delhi on 19-20 March, 1990. In the areas of Trade-Related Intellectual Property Rights, Trade-Related Investment Measures and Services, detailed submissions have been made by India. These have received wide support from other developing countries and some joint submissions have also been tabled. We are hopeful that these negotiations will result in a balanced outcome which will take into account the interest of all participants including those of developing countries, such as India. It is Government's intention to continue to participate actively in the negotiating process to ensure that our interests are fully safeguarded.

[Translation]

Evasion of Customs Duty

8335 SHRI RESHAM LAL JANGDE Will the Minister of FINANCE be pleased to state

(a) the number of cases of smuggling and evasion of Customs duty detected by the Department of Central Excise and Income Tax in 1989 and till March, 1990 at various Seaports, around them or elsewhere

and the amount involved in each case; and

(b) the number of such cases detected on Indo-Pak border and the amount involved therein and the details of seized items?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The information is being collected and will be laid on the table of the House.

Inflation Rate

8336. SHRI JANARDAN TIWARI: Will the Minister of FINANCE be pleased to state:

(a) the comparative details of the rate of inflation between the first quarter of the year 1989 and the first quarter of the year 1990;

(b) the comparative increase in the

wholesale and retail price index during the same period; and

(c) whether Government have fixed any target or limit to check inflation and to reduce price-hike?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The rate of inflation on the basis of the average WPI for the first quarter over the average of first quarter of the previous year works out to 8.2 per cent in 1990 as against 5.5 per cent in 1989.

(b) There is no index for retail prices. However, Consumer Price Index (CPI) for Industrial Workers which is based on retail prices of goods (and services) paid by consumers, is the nearest approximation. Comparative price rise in WPI and CPI for the first quarter is given below:

<i>First Quarter of the Year (March over December)</i>	<i>Price Rise (point to point) in</i>	
	<i>WPI (1981-82=100)</i>	<i>CPI (1990=100)</i>
1989	1.7	No change
1990	2.8	1.1.

(c) It is not feasible to fix any target or limit to check inflation. However, efforts are being made to check inflation by use of instruments available to the Government which include maintaining supplies of essential commodities, if necessary through imports, strict fiscal and monitoring discipline including close monitoring of budgetary deficit action against hoarders and black-marketeers.

[English]

Production of Aluminium Foils

8337. SHRI BABUBHAI MEGHJI SHAH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is shortage of Aluminium foil in the country;